

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 3rd June, 2015
No.HC.XV.27/2014/**111**/RV. Shri O.P. Phom, Civil Judge (Jr. Divn.)/Judicial Magistrate, 1st Class, Mokokchung, Nagaland (under suspension), is allowed to draw subsistence allowance @ 50% of his basic pay and allowance under the provisions of Rule 53 (1)(ii)(a) of the Fundamental Rules, for the first three months of his suspension, with effect from 20.09.2014, and also to draw subsistence allowance @ 75% of his basic pay and allowance under the provisions of Rule 53 (1)(ii)(a)(i) of the Fundamental Rules, w.e.f.20.12.2014.

By Order
Sd/- M.A. Ali

REGISTRAR (VIGILANCE)

Memo. No. HC.XV.27 /2014/**112** /RV., Date: 03.06.2015

1. The Secretary to the Govt. of Nagaland, Department of Justice & Law, Kohima, Pin – 797001, for information with reference to this Registry's Memo. No. HC.XV.29 /2014/ 193-203 /RV. dated 20.09.2014.
2. The Accountant General, Nagaland, Kohima, Pin–797001, for information with reference to this Registry's Memo. No. HC.XV.29 /2014/ 193-203 /RV. dated 20.09.2014.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland, Pin. 797001, for information with reference to this Registry's Memo.No.HC.XV.29 /2014/193-203 /RV. dated 20.09.2014.
4. The District and Sessions Judge, Mokokchung, Nagaland, Pin–798601, for information with reference to this Registry's Memo. No. HC.XV.29/2014/193-203 /RV. dated 20.09.2014.
5. Shri O.P. Phom, Civil Judge (Jr. Divn.) -cum-Judicial Magistrate, 1st Class, Mokokchung, Nagaland, Pin- 798601, for information with reference to his letter, dated 21.05.2015..
6. The Director, Printing and Stationery, Nagaland Government Press, Kohima, Nagaland, Pin–797001, with a request to publish this Notification in the Nagaland Gazette.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
8. The Treasury Officer, Mokokchung, Nagaland, Pin-798601, for information with reference to this Registry's Memo. No.HC.XV.29 /2014/193-203 /RV. dated 20.09.2014.
- ✓ 9. The System Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Official Website of the Gauhati High Court.
10. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.

Handwritten signature
REGISTRAR (VIGILANCE)

Handwritten signature
03/6/15